CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: GWALIOR

Original Application No.202/00809/2017

Gwalior, this Tuesday, the 23rd day of October, 2018

HON'BLE MR. R. RAMANUJAM, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Hriday Narayan Pandey, S/o Late Shri Gokran Prasad Pandey, aged – 80 years, Occupation Pensioner, Retired from the O/o GMT Gwalior as S.I Gr.II, R/o C-5 Akashwani Colony, Gandhi Road, Gwalior – 74002 (M.P.)

-Applicant

(By Advocate – Shri S.C. Sharma)

<u>Versus</u>

- 1. Union of India through Secretary, Ministry of Communication & IT Sanchar Bhawan, 20 Ashoka Road, New Delhi 110001.
- 2. Controller of Communication Accounts, Ministry of Communication & IT 1st Floor Doorsanchar Bhawan, Hoshangabad Road, Bhopal 462027.
- 3. Controller of Communication Accounts, Department of Communication U.P. East Circle Telephone Exchange Building Vikash Khand Gomti Nagar, Lucknow-10.
- 4. Director Accounts & Postal U.P. Circle Aliganj, Lucknow 226024.
- 5. Sr. Superintendent of Post Office, Faizabad Division, Civil Lines, Faizabad 224001 **Respondents**

(By Advocate – Shri Akshay Jain)

ORDER (ORAL)

By R. Ramanujam, AM.

It is submitted by the learned counsel for the applicant that the relief sought in this Original Application had already been granted by the respondents and, therefore, the O.A had become infructuous.

2. Keeping in view the above submission, the O.A is dismissed as infructuous.

(Ramesh Singh Thakur) Judicial Member (R. Ramanujam) Administrative Member

am/-